

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/ 2481 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee
Principal Judge,
Family Court-II,
Kamrup (M), Guwahati.

Dated Guwahati, the 27th April, 2018.


Sub:- **Headquarter Leave.**

Ref:- Your letter No. FCK 5/12/PJ/106/18, dtd. 17.04.2018

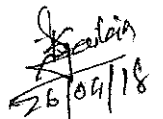
Madam,

With reference to the above, I am directed to inform you that, your prayer for headquarter leave permission w.e.f. the evening of 27.04.2018 till the evening of 30.04.2018 has been granted/rejected.

Yours faithfully,

 27.4.18

JOINT REGISTRAR (VIGILANCE)


26/04/18